

17. 16.12.2019 In view of judgment dated 22nd February, 2017 passed by the Hon'ble Supreme Court in Writ Petition (C) No.375 of 2012 (Paryavaran Suraksha Samiti and another Vs. Union of India and others), the instant case adjourned to 17th February, 2020.

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(K.S. Jhaveri)
Chief Justice

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(K.R. Mohapatra)
Judge